

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. 5089 /G-3/DHC/Gaz./NJA/Tmg./2018

Dated 29-11-18

From

The Registrar General
 High Court of Delhi
 New Delhi

To

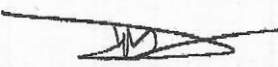
The Director
 National Judicial Academy,
 Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
 [Fax No.0755-2696904, Tel: 0755-2696766]

Sub : North Zone-I Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" (1st & 2nd December, 2018) [F-1142].

Sir,

I am directed to refer to this Court's letter No. 4903/G-3/DHC/Gaz./NJA/Tmg./2018 dated 15.11.2018, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to exempt (i) Mr. Manish Khurana, CMM, South-East, Saket, Delhi, (ii) Ms. Neha Paliwal, MM (Mahila Court), Central, THC, Delhi and (iii) Mr. Abhilash Malhotra, MM, Central, THC, Delhi from attending the North Zone-I Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" scheduled to be held on 1st & 2nd December, 2018 at Jammu.

Yours faithfully



 (Dinesh Kr. Manchanda)
 Deputy Registrar (Gaz.-I)
 for Registrar General

Endst. No. 5089-90 /DHC/Gaz./NJA/Tmg./2018

Dated : 29-11-18

Copy forwarded to the following District & Sessions Judges with the request to inform judicial officers under their respective control accordingly:-

1. The District & Sessions Judge (Hq), THC, Delhi.
2. The District & Sessions Judge, South-East, Saket, Delhi.


 (Dinesh Kr. Manchanda)
 Deputy Registrar (Gaz.-I)

MOST IMMEDIATE/OUT AT ONCE
TIME BOUND

81248-263
No..... /Misc./Trg./Gaz./2018

Dated, Delhi the **28 NOV 2018**

Copy forwarded for information and necessary action in continuation to this office letter endst No. 78494-506/Misc./Trg./Gaz./2018 dated 15th November, 2018 to:

1. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi.
2. Ms. Neha Paliwal, MM (Mahila Court), Central District, THC, Delhi.
3. Sh. Abhilash Malhotra, MM, Central District, THC, Delhi.
4. The Officers concerned, Central District, Tis Hazari Courts, Delhi.
5. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch, Central District, Tis Hazari Court, Delhi.
6. The Drawing and Disbursing Officer, Central District, Tis Hazari Court, Delhi.
7. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
8. The PRO Tis Hazari Court, Delhi.
9. The PS to Ld. District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
10. The Reader to Ld. District & Sessions Judge (HQs), THC, Delhi.
11. The Dealing Clerk (Leave), Judicial Branch (Central), Tis Hazari Court, Delhi.

Anju Bajaj Chandna

(Anju Bajaj Chandna)
Officer In-charge (Judl.)
For District & Sessions Judge(HQs)
Delhi